

**GOVERNMENT OF INDIA
SHIPPING, ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:525

ANSWERED ON:22.02.2006

HIGH SECURITY REGISTRATION PLATES FOR VEHICLES

Pathak Shri Brajesh

Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government is contemplating to implement the scheme of making high security registration plates mandatory for all the Vehicles in the country;
- (b) if so, the details thereof; and
- (c) the time by which this scheme is likely to be implemented?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIYAPPA)

(a) & (b): Rule 50 of the Central Motor Vehicles Rules, 1989 has already been amended by the Central Government to introduce High Security Registration Plates throughout the country, in respect of all categories of vehicles. These plates have certain security features which would make removal, tampering or counterfeiting of such plates difficult.

c): As per notification, the scheme was to be implemented by 31st May, 2005 which the State Governments could not achieve. The State Governments have been advised to speed up the process of implementation.